

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/71/2016  
NAME OF THE PETITIONER(S) : Gopichand Idandas & 2 others  
NAME OF THE RESPONDENT(S) : M/s Heeral Constructions Private Limited & 2 others  
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

|    |                        |                           |  |
|----|------------------------|---------------------------|--|
| 1. | THIRU A. BAK<br>KANNAN | Counsel for<br>Petitioner |  |
|----|------------------------|---------------------------|--|

**ORDER**

Counsel for Petitioner present. Last and final opportunity is given to the Respondent for making final submissions. Put up on 31.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)